

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.2783
TO BE ANSWERED ON 3RD AUGUST, 2018**

AYURVEDA INSTITUTES

2783. PROF. SAUGATA ROY:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government conducts any thorough study about the availability of students and qualified faculties, etc. before issue of affiliation/approval to the new Ayurveda institutes in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps being taken by the Government for smooth functioning of Ayurveda institutes and protection of the interests of students studying therein?

**ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) to (c): The Government ensures that new Ayurveda Institutions meet the minimum standard requirements as given in the Requirement of Minimum Standards for under graduate Ayurveda Colleges and attached hospitals, Regulation 2016 through the inspections conducted by Central Council of Indian Medicine before granting approval.

(d): The Central Government ensures that all Ayurveda Institutions fulfil the minimum standards requirement in terms of infrastructure, faculties, teaching and training facilities etc. referred in Indian Medicine Central Council (Requirement of Minimum Standards for under graduate Ayurveda Colleges and attached hospitals) Regulation 2016 for smooth functioning of the institutes and ensures that the required standards is maintained by the institutes for imparting quality education to students.

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